

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4640
ANSWERED ON:23.04.2013
VIOLENCE IN BODO AREAS
Das Shri Ram Sundar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware that violence is not abating in the Bodo dominated areas of Kokrajhar in Assam despite strict vigilance;
- (b) if so, the steps taken by the Government to check the said violence;
- (c) whether All Bodoland Minority Students Union has condemned the said incidents;
- (d) if so, the details thereof; and
- (e) the time by which the Government is likely to take strict action against the said incident?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): The Government of Assam has taken a number of steps for strengthening of security including setting up of police pickets and deployment of additional security forces in Kokrajhar and other districts of Assam. No major incident of violence is reported after November, 2012 in these areas. All inmates who were staying in the relief camps have returned to their native villages/places. Affected families have also been rehabilitated. All Civil Society Groups have condemned the incident.

5,776 Police cases were registered against the miscreants found involved in the violence. Out of this seven cases are handed over to Central Bureau of Investigation (CBI) for investigations. A number of arrests have already been made. Besides, the Government of Assam has set up a One Man Commission of enquiry headed by Justice (Retd.) Mutum B.K. Singh to inquire into the various issues, including causes leading to the clashes between the communities and subsequent violence, identifying the individuals and/or organizations responsible for the violence and fixing responsibility, determining the lapses, if any, and also making recommendations for ensuring long term peace and ethnic harmony in the BTAD areas amongst all communities.